

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: withirp Date of Commencement of Liquidation: 04-08-2025; List of Stakeholders as on Date: 06-08-2025; Name of IP: Dummy IP test; Process Number: 1; Last 5 digitof registration number: 000001

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	1	11111111111	111111111	111111111111111	111111	11111111111	11111111111 1	NA
2	Liquidation costs incurred till date	1	11111111111	111111111	111111111	111111111	111111111	111111111	NA
3	Secured financial creditors								NA
4	Unsecured financial creditors	1	11111111111	111111111	111111111	111111111	111111111	111111111	<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)	11	11111111111	111111111	111111111	111111111	111111111	111111111	<a href="#">Annexure 5</a>
6	Operational creditors (Employees)	1	11111111111	111111111	111111111	111111111	111111111	111111111	<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	1	11111111111	111111111	111111111	111111111	111111111	111111111	<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	11111111111	111111111	111111111	111111111	111111111	111111111	<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	11111111111	111111111	111111111	111111111	111111111	111111111	<a href="#">Annexure 9</a>
Total		19	99999999999	999999999	111119999999999	888999999	11999999999	1111999999999	